

F. No. 10/76/2017-Estt./NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, C.G.O. Complex,
Lodhi Road, New Delhi – 110003

Dated: 19th January 2024

OFFICE ORDER
(NO.013/2024)

In pursuance of O.M. No. 12/7/2023-JCA dated 18th January 2024 issued by the Government of India, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel & Training declaring Half day holiday of Central Government, Central Institutes and Central Industrial Establishments on 22nd January 2024 (till 02:30 PM) and as directed by the Hon'ble Chairperson, National Company Law Appellate Tribunal (Principal Bench and Chennai Bench) and its Registry/Offices shall remain closed on 22nd January 2024 till 02:30 PM on account of the Ram Lalla Pran Pratishtha.

By Order of Hon'ble Chairperson

Sd/-
(Peeush Pandey)
Registrar

To

All Concerned.